RAJYA SABHA

Monday, the 31st July, 2017/9th Shravana, 1939 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Vinay D. Tendulkar (Goa)

PAPERS LAID ON THE TABLE

Report and Accounts (2015-16) of ANIFPDCL, Port Blair and related papers

THE MINISTER OF SCIENCE AND TECHNOLOGY; THE MINISTER OF EARTH SCIENCES; AND THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:–
 - (a) Thirty-ninth Annual Report and Accounts of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited (ANIFPDCL), Port Blair, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See no. L.T. 7304/16/17]

(MR. DEPUTY CHAIRMAN in the Chair)

- I. Notification of the Ministry of Coal
- II. Report and Accounts (2015-16) of NPTI, Faridabad and related papers
- III. MoUs between Government of India and various limited companies

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF COAL; THE MINISTER OF STATE OF THE